

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 140 of 2014

Dated : **3rd March, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
 Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Gujarat UrjaVikas Nigam Ltd. &Ors.

.... **Appellant(s)**

Versus

Gujarat Electricity Regulatory Commission

.... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
 Ms. Poorva Saigal &
 Ms. Swapna Seshadri

Counsel for the Respondent (s): Ms.Superna Srivastava, Adv.
 Mr. S.R. Pandey, Legal Adviser – GERC

ORDER

We have heard Mr. M.G. Ramachandran, learned counsel appearing for the Appellants.

Post the matter for remaining arguments of the Appellants on *9th May, 2016.*

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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